

Seizure of smuggled gold in Bombay

6296. **SHRI Y. A. PRASAD:**
SHRI HUKAM CHAND
KACHWAI:
SHRI KANWAR LAL GUPTA:
SHRI N. R. LASKAR:
SHRI R. BARUA:
SHRI S. M. BANERJEE:
SHRI VISHWANATH PANDEY:
SHRI BENI SHANKER
SHARMA:

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that smuggled gold worth Rs. 2 crores has been seized in Bombay recently;

(b) if so, the details thereof; and

(c) the number of persons involved in the case and action taken against them and how and from where it has been smuggled ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). On the 22nd March, 1969 the staff of the Anti Corruption Bureau, Bombay intercepted 2 cars parked in the compound of Mafatlal Park, Warden Road, Bombay and seized gold with British and Swiss markings valued approximately at Rs. 1,12,75,000 at the market rate and Rs. 54,13,000 at the international rate.

One person seen getting out of one of the cars and attempting to run away, and one Gurkha watchman of the park were arrested. Indian currency worth Rs. 2,450 was also seized from the residence of the person apprehended while running away. The gold is suspected to have been brought in a mechanised craft from the Persian Gulf. The case was subsequently handed over to Bombay Customs. Further investigations are in progress.

Conference of Mayors

6297. **SHRI R. K. SINHA:** Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the various recommendations made by the Conference of Mayors at its recently held Baroda session;

(b) whether the Executive Committee of the All India Council of Mayors has submitted a memorandum urging the implementations of the recommendation of the Mayors' Conference; and

(c) if so, the Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) The recommendations made to Government of India by the All India Council of Mayors at its 8th Meeting held at Baroda on the 27th and 28th December, 1968, are contained in Resolutions Nos. 9, 12, 17, 18, 21, 22, 25, 27, 28, 29 and 30, copies of which were supplied in reply to part (b) of Lok Sabha Unstarred Question No. 4763 answered on the 31st March, 1969.

(b) A committee appointed by the All India Council of Mayors has submitted a Memorandum urging implementation of the recommendations made in Resolution No. 28.

(c) The recommendations are being examined.

Study Team's Recommendation about Coal-Based Fertilizer Plants in India

6298. **SHRI R. K. SINHA:**
SHRI RAMACHANDRA
VEERAPPA:
SHRI S. KUNDU:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether an expert team was sent to Europe to study the operation of the coal-based fertilizer plants;

(b) if so, the names of countries visited by the team;